

**NOTICE**

No.06/SPL./XXII.D.3(SAS)

Dated: 21.02.2025

This is for the information of all the concerned that the interaction of the applicants for designation as Senior Advocates, scheduled to be conducted from 24.02.2025 to 07.03.2025 as per Notice No.04/SPL.XXII.D.3(SAS) dated 19.02.2025, published on the official website of this High Court on 19.02.2025, is deferred till further orders.

Sd/-  
(Arun Kumar Aggarwal)  
Registrar (Rules)